

APPOINTMENT OF DOCTORS IN CENTRAL RAILWAY

4 DR R K CHAKRABARTI

SHRI SARDAR AMJAD ALI

SHRI PRANAB KUMAR MUKHLR
JEE

Will the Minister of RAILWAYS be pleased to state

(a) whether it is a fact that *ad hoc* appointments of doctors have been made in the Central Railway during the last two months,

(b) whether Government have received any complaints to the effect that discriminatory behaviour is shown or harsh treatment is meted out to the doctors from other States working in the Central Railway by the higher medical authorities in that Railway and

(c) if so, what steps Government propose to take to prevent such a situation?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) (a) Yes

(b) No

(c) Does not arise

MALAVIYA COMMITTEE REPORT ON ONGC

5 SHRI GURUMUKH SINGH MUSA
FIR

SHRI SARDAR AMJAD ALI

SHRI J S TILAK

DR R K CHAKRABARTI

SHRI SANAT KUMAR RAHA

SHRI KRISHAN KANT

SHRI K B CHETTRI

SHRI CHANDRA SHEKHAR

SHRI V B RAJU

SHRI BRAHMANANDA PANDA

SHRI SURAJ PRASAD

SHRI BHOJA PRASAD

SHRI YOGENDRA SHARMA

DR Z A AHMAD

SHRI K P SUBRAMANIA
MENON

SHRI K R VENKATARAMAN

SHRI A G KULKARNI,

SHRI S B BOBDEY

SHRI V R PRASHAR.

SHRI SHYAMLAL GUPTA

SHRI M K MOHTA

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether the report of the Malaviya Committee on the reorganisation of Oil and Natural Gas Commission has since been examined and

(b) if so the details of the recommendations accepted by Government and what steps are being taken to implement them?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H R GOKHALE) (a) The examination of the Report is still continuing

(b) Does not arise

DRILLING IN JAMMU

6 SHRI KRISHAN KANT

SHRI V B RAJU

SHRI BRAHMANANDA PANDA

SHRI J S TILAK

SHRI GURUMUKH SINGH MUSA
FIR

SHRI CHANDRA SHEKHAR

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the latest position of the deep well being drilled in Jammu?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H R GOKHALE) Drilling at Well No. 1 at Surinsar in J&K State has reached a depth of 3665 metres so far. At present the drilling is suspended as the drill string had got stuck up in the hole and operations are in progress to clear the hole.

COMMITTEE ON SHARING OF WATERS

7 SHRI THILLAI VILAIAN

SHRI K A KRISHNASWAMY

Will the Minister of IRRIGATION AND POWER be pleased to state

(a) whether Government propose to set up a permanent Committee to look after the sharing of waters of different rivers in the country, and

(b) if so what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJ NATH KUREEL) (a) and (b) As a result of increasing use of water resources of the country and the programmes of larger utilisation in the future, the need has been recognised for evolving a national water policy so as to ensure a continuous appraisal of the needs for water and the utilisation of available water for different purposes in the interest of the Country as a whole. The various aspects including organisational ones involved in evolving and implementing such a national water policy including the legal considerations are under study.

IRRIGATION PROJECTS IN MYSORE

8 SHRI VEERENDRA PATIL

DR K NAGAPPA ALVA

Will the Minister of IRRIGATION AND POWER be pleased to state

(a) whether the Mysore Government have sought special assistance from Central Government to the tune of 30 to 35 crores of rupees a year for six years to expedite completion of their irrigation projects, and

(b) if so the decision taken by Government of India in this behalf

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BAIJ NATH KUREEL) (a) and (b) The Mysore Government has approached the Central Government for the special assistance of Rs 30 crores annually for a period of six years for four of their major irrigation projects. A study Team was sent by the Planning Commission to Mysore in early October, 1972 to assess the requirements for upper Krishna stage I Malaprabha and Ghataprabha Stage II projects. The team has submitted their report which is being considered in the Planning Commission.

QUARTERS FOR DOCTORS WORKING IN RAILWAYS

9 DR R K CHAKRABARTI Will the Minister of RAILWAYS be pleased to state

(a) what arrangements have been made by the South Eastern Railway authorities for providing suitable residential accommodation to the doctors working in different railway hospitals, and

(b) whether it is a fact that Government have stopped building additional residential accommodation for railway doctors and if so the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) (a) Construction of quarters for doctors is included in the Works Programme from year to year in accordance with the availability of funds. Whenever any extensions to Hospitals or additional Health Units are required, provision of quarters for the medical staff is also kept in view.

(b) No

CONSTRUCTION OF RAILWAY LINE FROM HUBLI TO KARWAR

10 SHRI VEERENDRA PATIL

DR K NAGAPPA ALVA

Will the Minister of RAILWAYS be pleased to state

(a) whether Government have received any requests for the construction of a railway line from Hubli to Karwar, and

(b) if so, what action has been taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) (a) Yes

(b) Preliminary Engineering and Traffic surveys for a rail link between Hubli and Karwar have been sanctioned and the surveys are in progress. A decision regarding construction of this line will be taken after the surveys are completed and reports thereof examined.

टिकट चंक्रो को रनिंग स्टाफ के रूप में मानना

11 श्री ओ३म् प्रकाश त्यागी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि रेल गाडी में चलने वाले गार्ड, कण्डक्टर गार्ड, प्रोग्र कमिश्नर गार्ड को विशेष यात्रा-भत्ता दिया जाता है और उन्हें रनिंग स्टाफ माना जाता है जब कि उसी गाडी में चलने वाले टिकट चंक्रो को रनिंग स्टाफ नहीं माना जाता है,